

ed to bring their movable and immovable properties to India.

SHRI DINESH SINGH: How can anyone bring immovable property?

THE DEPUTY CHAIRMAN: Immovable property does not move.

SHRI A. B. VAJPAYEE: According to the Agreement, a migrant is allowed to bring movable property with him. But is it not a fact that really they are not allowed to bring any property with them and that many of them have come as paupers to India?

SHRI MEHR CHAND KHANNA: It would be correct to say that we entered into a movable property agreement between India and Pakistan on the western side and that has been largely implemented. As far as the eastern side is concerned, I have seen people coming from Pakistan to India and whatever little belongings they have of movable property they are bringing with them.

SHRI A. D. MANI: The hon. Deputy Minister stated just now that these migrations are due to their feeling of fear of life and property in Pakistan. If that was so, I would like to know what representations the Government of India have made to Pakistan about this matter.

SHRI JAWAHARLAL NEHRU: I would add to my colleague's answer by saying that this is due to economic conditions. The economic conditions there have not been good, and the pressure of these conditions has made them come. As for the other matters, we have repeatedly pointed out to the Pakistan Government about this feeling of insecurity among the minority community there.

श्री भगवत नारायण भागवत : क्या वह सही है कि जून १९६२ के बाद जो लोग वहां से आना चाहते हैं, उन पर रोक लगा दी गई है ?

श्री मेहर चन्द खन्ना : बहुत से लोग अभी भी आये हैं और आ रहे हैं । वहां से

दा तरफ के लोग आ रहे हैं । कुछ तो माइग्रेशन सर्टिफिकेट लेकर आ रहे हैं । कुछ बगैर माइग्रेशन सर्टिफिकेट के आये हैं । मैं अभी कलकत्ते गया था और मेरी वहां के जो चीफ मिनिस्टर साहब हैं, उनसे बातचीत हुई, तो उनसे पता लगा था कि कोई १०-११ हजार ऐसे हैं, जो संताल हैं, जो बगैर माइग्रेशन सर्टिफिकेट के आये हैं और ५-६ हजार वे हैं, जो माइग्रेशन सर्टिफिकेट लेकर आये हैं ।

भारत और पाकिस्तान के बीच यात्रा पर प्रतिबन्ध

*३५०. श्री भगवत नारायण भागवत : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि भारत-पाकिस्तान पारपत्र और वीसा नियम के बारे में दोनों देशों ने जो प्रतिबन्ध लगाये थे, क्या उनके विषय में भारत और पाकिस्तान के बीच कोई नई बातचीत हुई है ; और यदि हां, तो उसका क्या परिणाम निकला ?

†[RESTRICTIONS ON TRAVEL BETWEEN INDIA AND PAKISTAN]

*350. SHRI B. N. BHARGAVA: Will the PRIME MINISTER be pleased to state whether there have been any fresh negotiations between India and Pakistan regarding the restrictions imposed by both the countries in connection with the Indo-Pakistan Passport and Visa Rules; and if so, with what results?]

वैदेशिक-कार्य मंत्रालय में उपमंत्री (श्री दिनेश सिंह) : जी, नहीं ।

हमारे कराची-स्थित हाई कमिश्नर इस मामले पर पाकिस्तान सरकार के साथ बातचीत करते रहे हैं । पाकिस्तान सरकार ने अभी तक कोई सूचना नहीं दी है कि वह वीजा देने के मामले में उदारता बरतने के सवाल पर भारत सरकार के साथ सलाह-मशविरा करने के लिए कब तैयार होगी ।

†[] English translation.

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): No, Madam.

Our High Commissioner in Karachi has been pursuing the matter with the Government of Pakistan who have not so far given any indication as to when they would be prepared to discuss the question of liberalization of visas with the Government of India.]

RELIGIOUS INSTRUCTIONS IN GOA SCHOOLS

*351. SHRI DEOKINANDAN NARAYAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Goa Administration has banned all religious instructions in schools in Goa; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b) In accordance with the recommendation made by the Education Committee on Goa and in accordance with the position in other parts of India, the Goa Administration has issued instructions that no religious instruction should be given in Government Schools. The Goa Administration has clarified that this does not mean that moral instruction or imparting of information about the basic common tenets of all religions is disallowed. The Administration has further instructed that religious instruction in private schools, if provided, should be imparted outside school hours to those students whose guardians give the necessary permission in writing for such instruction.

SHRI DEOKINANDAN NARAYAN: May I know whether all these schools are Government administered schools or schools run by Christian missionaries or private agencies?

SHRIMATI LAKSHMI MENON: Many of the schools are administered by Christian Missions and private agencies.

†[] English translation.

SHRI DEOKINANDAN NARAYAN: If any of these schools refuse to obey your orders, will they be given any further grant or will the grant be stopped?

SHRIMATI LAKSHMI MENON: If they refuse to obey our orders, they will not be given any grants.

SHRI B. D. KHOBARAGADE: May I know whether any recommendation has been made in this regard by the Jha Commission?

SHRIMATI LAKSHMI MENON: No, Madam.

SHRI M. RUTHNASWAMY: Is not religious instruction allowed in private schools when they receive grants and subsidies from Government?

SHRIMATI LAKSHMI MENON: I said 'school hours'. They can give religious instruction but not during school hours.

SHRI M. RUTHNASWAMY: Is religious instruction such a bad thing that it should be banned and should be had only after school hours?

SHRIMATI LAKSHMI MENON: I think the hon. Member is raising a controversial matter.

SHRI M. H. SAMUEL: I just wanted to know the reasons which actuated the Government to issue this order.

SHRIMATI LAKSHMI MENON: Very simple, Madam. We are a secular State and we have got to give equal freedom to all the religious communities in this country. Hence we had to make this rule not only for Goa but for the entire country. We do not allow any kind of instruction on a denominational basis to be given in the schools.

SHRI DEOKINANDAN NARAYAN: May I know the number of schools in Goa administered by the Goa Government and by private agencies?

SHRIMATI LAKSHMI MENON: I want notice.

SHRI P. A. SOLOMON: May I know whether Government will take steps